NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP(HC)/CAA/41 & 42/2017

NAME OF THE TRANSFEROR

: CADENSWORTH INDIA LIMITED

NAME OF THE TRANSFERRE

: REDINGTON INDIA PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Aloph Runs

REPRESENTATION BY WHOM

M ABICHER RAMAN

FOR HARISHANKAR MAN

Coursel for the

Peh'hionen

Counsel for Petitioner present. He submitted that the report of RD and OL are yet to be received. Counsel for Petitioner also submitted that reports from other statutory authorities have also not been received. Registry is directed to put up the reports on the next date of hearing. Put up on 06.07.2017 at 10.30 A.M..

ORDER

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)